NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 150/621A/NCLT/AHM/2016 (New) CA No. 415/621A/CLB/MB/2012 (Old)

Coram: Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

Name of the Company: Sabar Engg. Pvt. Ltd.

Section of the Companies Act: <u>Section 297 of the Companies Act, 1956</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.

2.

ORDER

None present for the petitioner.

List the matter on 14.10.2016 as a last chance.

(BIKKI RAVEENDRA BABU)

MEMBER JUDICIAL

Dated this the 23rd day of September, 2016